

F.No 01(15)/Roster/CESTAT/2011
Customs, Excise & Service Tax Appellate Tribunal
West Block-2, R.K. Puram, New Delhi – 66

Dated 08/09/2011

ORDER NO. 189 OF 2011

Hon'ble Vice-President/HOD has been pleased to partially modify the **Order No. 177 of 2011 for CESTAT, Delhi** to the extent indicated below:-

From 13/09/11 to 14/09/11, Hon'ble Ms. Jyoti Balasundaram, Vice-President and Hon'ble Mr. Mathew John, Member(Technical) will hear Excise Division Bench matters (Short & Regular Matters).

From 12/09/11 to 14/09/11, Hon'ble Mr. D.N. Panda, Member(Judicial) will hear Single Member matters.

By Order



(S. Chandran)
Registrar

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SPS to Hon'ble President/Hon'ble Vice-President/Hon'ble
Members/P.A.Registrar/Dy.Registrar/Asstt.Registrar/Bar Association/
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Registrar